[Mr. Speaker]

Companies on that very day. The Library have received on 12 December, 1980, the annual reports of the company as available with the Registrar of Companies from 1971-72 to 1975-76.

Shri Jyotirmoy Bosu and other Members concerned who had asked for these copies were informed of the availability of these reports in the on that very day to the Leaders of Saturday and Sunday.

Some Members also mentioned in The House on 12 December, 80 and later sent me a letter requesting that the Government might arrange a visit of Members to Maruti Factory. I forwarded a copy of the letter to the Minister of State for Industry, and copies of the reply received from the Minister of Industries were passed on, on that very day to the Leaders of Groups concerned.

AN HON. MEMBER: What was the plea taken?

MR. SPEAKER: It is not a question of plea. .I am not concerned with the plea.

Mr. Bosu, in a letter which I have received today raised a point that the debate on the subject should be postponed till visit to the factory takes place. There is no rule nor, as far as I have been able to check up, any precedent, making such a visit by Members of Parliament to a factory proposed to be taken over obligatory before discussion on the Bill takes place in the House.

The existing Lok Sabha had occasion to consider *inter-alia* two Bills on acquition and transfer on Companies, namely, the National Company Limited (Acquisition and Transfer of Undertakings) Bill, 1980 and Bengal Chemical and Pharmaceutical Works Ltd., (Acquition and Transfer of Undertakings) Bill, 1980 and no physical visit was undertaken by the Members. The discussion on the Bill can be taken in the order in which it is listed in the List of Business.

SHRI JYOTIRMOY BOSU: Would you call a meeting of the Members of the Business Advisory Committee so that this can be considered? We have done it on numerous occasions. It will boost the confidence of the Minister....

MR. SPEAKER: The Business Advisory Committee meeting will be held as scheduled.

SHRI JYOTIRMOY BOSU: I am on a point of order. (*Interruptions*).

MR. SPEAKER: Whether I have allowed or not allowed, it is my discretion.

SHRI JYOTIRMOY BOSU: There have been numerous occasions....

MR. SPEAKER: What is your point of order?

SHRI JYOTIRMOY BOSU: My point of order is that the Business Advisory Committee is competent to..

MR. SPEAKER: It will take its own time. I have already said that. (*Interruptions*). No, over-ruled. (*Interruptions*). Shri Stephen.

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12.13 hrs.

## PAPERS LAID ON THE TABLE

REVIEWS AND ANNUAL REPORTS OF INDIAN TELEPHONE INDUSTRIES LTD. BANGALORE AND HINDUSTAN TELEPRINTERS LTD., MADRAS FOR 1979-80 WITH STATEMENTS FOR DELAY AND INDIAN TELEGRAPH (SIXTH AMDT.) RULES 1980.

THE MINISTER OF COMMUNICATIONS (SHRI C.M. STEPHEN): I beg to lay on the Table:—

(1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review (Hindi and English versions) by the Government on the working of the Indian Telephone Industries Limited, Bangalore, for the year 1979-80.

(ii) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1978-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[*Placed in Library See* No. LT-1558/80].

(b) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1979-80.

(ii) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of Reports mentioned at (a) (ii) and (b) (ii) of item (1) above.

[*Placed in Library. See* No. LT-1559/80].

(3) A copy of the Indian Telegraph (Sixth Amendment) Rules, 1980, (Hindi and English versions) published in Notification No. GSR 1218 in Gazette of India dated the 22nd November, 1980, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.

[*Placed in Library. See* No. LT-1560/80].

ANNUAL ACCOUNTS OF NATIONAL SCHOOL OF DRAMA, NEW DELHI FOR 1977-78. BANARAS HINDU UNIVERSITY FOR 1978-79 AND REGIONAL ENGINEER-COLLEGE, DRUGAPUR FOR 1977-78. ANNUA REPORT AND REVIEW OF CENTRAL TIBETAN SCHOOL ADMINISTRATION, NEW DELHI, FOR 1979-80. ANNUAL ACCOUNTS OF SARDAR VALLABHAI REGIONAL COLLEGE OF ENGINEERING, SURAT FOR 1978-79, ANNUAL REPORTS AND REVIEWS OF VISVESVARAYA REGIONAL COLLEGE OF ENGINEERING NAGPUR. MALVIYA REGIONAL ENGINEERING COLLEGE JAIPUR AND MAULANA AZAD COLLEGE OF TECHNOLOGY, BHOPAL FOR 1979-80.

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): I beg to lay on the Table:

(1) A copy of the Annual Accounts (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1977-78 along with the Audit Report thereon. [*Placed in Library. See* No. LT-1561/80].

(2) A copy of the Annual Accounts Vols. I & II (Hindi and English versions) of the Banaras Hindu University, Banaras, for the year 1978-79 along with Audit Report thereon. [*Placed in Library. See* No. LT-1562/80.

(3) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1977-78 along with Audit Report thereon. [*Placed in Library. See* No. LT-1563/80].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools, Administration, New Delhi, for the year 1979-80.

(ii) A statement (Hindi and English versions) regarding Review on the working of the Central Tibetan Schools Administration, New Delhi, for the year 1979-80. [*Placed in Library. See* No. LT-1564/80].

(5) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1978-79 along with Audit Report thereon. [*Placed in Library. See* No. LT-1565/80].

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visvesvaraya Regional College of Engineering, Nagpur, for the year, 1979-80. [*Placed in Library. See* No. LT-1566/80].

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya Regional Engineering College, Jaipur, for the year 1979-80 (July, 1979 to June, 1980).

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Malaviya Regional Engineering College, Jaipur, for the year 1979-80 (July, 1979 to June, 1980). [*Placed in Library. See* No. LT-1567/80].

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1979-80. [*Placed in Library. See* No. LT-1568/80].

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): Sir, regarding Item No. 3, the Hon. Minister of Education, Shri Chavan has laid on the Table of the House copies of the Annual Accounts of the National School of Drama, New Delhi, the Banaras Hindu University and the Regional Engineering College, Durgapur. These documents refer to the Reports ending 1977-78, for all the three items. It would have been better if the Hon. Minister had laid on the Table of the House the reasons as to why three years were required by him to lay the papers on the Table.

MR. SPEAKER: Mr. Parulekar, there is one thing more I may point out to you. Rule 305-C says:

"A member wishing to raise any of the matters referred to in sub-rule (1) of rule 305B shall refer it to the Committee and not raise it in the House".

SHRI BAPUSAHEB PARULEKAR It is a convention, we have been following it. We should know why. There should not be any delay. Henceforth they should keep it on record.

MR. SPEAKER: All right.

SHRI S. B. CHAVAN: Reasons for the delay have also been laid on the Table.

DR. SUBRAMANIAM SWAMY (Bombay North-East): This is about Item 3(2), regarding accounts of BHU. I would like to point out that this Parliament has representatives on the University Court to see that the accounts and other things are properly maintained. I am shocked to learn, because I myself happen to be a Member of the University Court of BHU on behalf of Parliament, that the BHU court has not met for the last seven years. This must be corrected, otherwise, we will not be able to properly discharge our responsibility towards the people.

STATEMENTS SHOWING ACTION TAKEN ON VARIOUS ASSURANCES, ETC. GIVEN DURING VARIOUS SESSIONS OF LOK SABHA ANNUAL REPORT AND REVIEW OF DELHI DEVELOPMENT AUTHORITY DELHI AND DELHI URBAN ART COMMISSION. NEW DELHI FOR 1979-80.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table:—

(1) The following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

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| (i) | Statement No. XXI— Fourth Session 1978 | Sixth Lok Sabha |
| (ii) | Statement No. XV— Fifth Session, 1978 | |
| (iii) | Statement No. XIII— Sixth Session, 1978 | |
| (iv) | Statement No. XVI Seventh Session, 1979 | |
| (v) | Statement No. VII— Eighth Session, 1979 | |
| (vi) | Statement No. IV— Second Session, 1980 | Seventh Lok Sabha |
| (vii) | Statement No. VI— Third Session, 1980 | |

[*Placed in Library. See* No LT—1569/80]

(2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority, Delhi, for the year 1979-80, under section 26 of the Delhi Development Act, 1957.

(ii) A statement (Hindi and English versions) regarding Review on the working of the Delhi Development Authority, Delhi, for the year 1979-80. [*Placed in Library. See* No. LT-1570/80].

(3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1979-80, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) on the accounts of the Delhi Urban Art Commission, New Delhi, for the year 1979-80. [*Placed in Library. See* No. LT-1571/80].

ANNUAL REPORTS AND REVIEWS OF NATIFNAL HEAVY ENGINEERING CORPORATION LTD., PUNE AND NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD., NEW DELHI FOR THE YEAR ENDED 30-6-79 WITH STATEMENTS FOR DELAY, ANNUAL REPORTS OF ALL INDIA FEDERATION OF COOPERATIVE SPINNING MILLS LTD., BOMBAY FROM 1977 TO 1979 WITH REVIEW THEREON AND STATEMENT FOR DELAY AND ANNUAL REPORT AND REVIEW OF NATIONAL COUNCIL FOR COOPERATIVE TRAINING, NEW DELHI FOR 1979-80.

THE MINISTER OF AGRICULTURE AND RURAL CONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, Pune, for the year ended 30th June, 1979 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Heavy Engineering Cooperative Limited, Pune, for the year ended 30th June, 1979.

(2) A statement (Hindi and English versions) showing reasons for delay. [*Placed in Library. See* No. LT-1572/80].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year ended 30th June, 1979 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year ended 30th June, 1979.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [*Placed in Library. See* No. LT-1573/80].

(5) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year ended 30th June, 1977 along with Audited Accounts. [*Placed in Library. See* No. LT-1574/80].

(6) A copy of the Annual Report (Hindi and English versions) of the All India Fereration of Cooperative Spinning Mills Limited, Bombay, for the year ended 30th June, 1978 along with Audited Accounts. [*Placed in Library. See* No. LT-1575/80].

(7) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative

Spinning Mills Limited, Bombay, for the year ended 30th June, 1979 along with Audited Accounts. [*Placed in Library. See* No. LT-1576/80].

(8) A copy of the Review (Hindi and English versions) by Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay upto the year ended 30th June, 1979. [*Placed in Library. See* No LT-1576/80].

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) to (8) above. [*Placed in Library. See* No. LT-1576/80]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Cooperative Training, New Delhi for the year 1979-80. [*Placed in Library. See* No. LT-1577/80].

SHRI BAPUSAHEB PARULEKAR: I would like to refer to item 5 (5):

"(5) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year ended 30th June, 1977, along with Audited Accounts."

Three years have passed. I would like to know when this particular Audit Report was received and why, for three years, it was not placed on the Table of the House, and whether the Report for the year 1978-79 is ready or not. I would like to know the reasons why three years are required to place the Audit Report on the Table of the House.

SHRI BIRENDRA SINGH RAO: Most of the delay that took place was during the last three years.

SHRI BAPUSAHEB PARULEKAR: What about after January?

SHRI BIRENDRA SINGH RAO: I will find out. It will be placed soon If there is any delay, we will reduce it.

ANNUAL REPORTS AND REVIEWS OF NATIONAL COUNCIL OF SCIENCE MUSEUMS, CALCUTTA, FOR 1978-79 WITH STATEMENT FOR DELAY, SANGEET NATAK AKADEMI, NEW DELHI FOR 1979-80 AND NATIONAL SCHOOL OF DRAMA, NEW DELHI FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI SHEILA KAUL): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council of Science Museums, Calcutta for the year 1978-79.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above. [*Placed in Library. See* No. LT-1578/80].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akedemi, New Delhi, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sangeet Natak Akademi, New Delhi, for the year 1979-80. [*Placed in Library. See* No. LT-1579/80]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National School of Drama, New Delhi, for the year 1979-80. [*Placed in Library. See* No. LT-1580/80].

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR SUGAR INDUSTRY FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1979-80, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [*Placed in Library. See* No. LT-1581/80].

## STATEMENTS OF PUBLIC ACCOUNT COMMITTEE

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table English and Hindi versions of the following statements:—

(1) Statement Showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Sixty-first Report (Sixth Lok Sabha) on Corporation Tax and Income-tax—A Review.

(2) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Hundred and forty-third Report (Sixth Lok Sabha) on Direct Taxes.

## MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Sales Promotion Employees (Conditions of Service) Amendment Bill, 1980, which has been passed by the Rajya Sabha at its sitting held on the 11th December, 1980."

## SALES PROMOTION EMPLOYEES (CONDITIONS OF SERVICE) AMENDMENT BILL

### As Passed By Rajya Sabha

SECRETARY: Sir, I lay on the Table of the House the Sales Promotion Employees (Conditions of Service) Amendment Bill, 1980, as passed by Rajya Sabha.

## PUBLIC ACCOUNTS COMMITTEE

### First, Seventh and Ninth Reports

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(1) First Report on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), (Railways), (Defence Services) and (Posts and Telegraphs) for the year 1977-78 and on the Action Taken by Government on the recommendations contained in the Eighty-seventh and Hundred and Fourth Reports (Sixth Lok Sabha) on Excesses over Voted Grants and Charged Appropriations for the year 1976-77.

(2) Seventh Report on Action Taken by Government on the recommendations contained in the Hundred and eighth Report (Sixth Lok Sabha) on Cash Assistance for Export of Absorbent Cotton relating to the Ministry of Commerce.

(3) Ninth Report on Action Taken by Government on the recommendations contained in the Hundred and twelfth Report (Sixth Lok Sabha) on Overpayments made on five-year recurring deposit accounts relating to the Ministry of Communications.

## ESTIMATES COMMITEE

### Second Report

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the Second Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Thirteenth Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of Supply and Rehabilitation (Deptt. of Rehabilitation) Dandakaranya Project—Export of Settlers (1976).